

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

OA No.282/2021 with MA No.282/2021

This the 26th day of July, 2021.

**Coram : Hon'ble Shri Jayesh V.Bhairavia, Member (J)
Hon'ble Dr. A.K.Dubey, Member (A)**

Shri Manhar T.
S/o. Thakorhai
Aged 52 years,
Redt. as Loco Pilot (Goods)
Resident : D-406, Shriji Flats, Vadsar
Vadodara – 390 010. Applicant

(By Advocate : Ms.S.S.Chaturvedi)

Versus

1. Union of India
Notice to be served through:
General Manager, Western Railway,
Churchgate, Mumbai 400 020.
2. Divisional Railway Manager (E)
Western Railway, Pratapnagar,
Baroda 390 004.
3. Chief Account Officer
Western Railway, Pratapnagar
Baroda – 390 004. Respondents

O R D E R (ORAL)

Per : Hon'ble Shri J.V. Bhairavia, Member (J)

1. It is noticed that the applicant herein has prayed for quashing and setting aside the PPO dated 15.09.2020 (Annexure A/1) mainly on the ground that the respondents have not determined his pay properly.

According to the applicant, since his pay fixation is not correct, his pension is also reduced. On perusal of the materials on record, it is noticed that after issuance of PPO dated 15.9.2020 (Annexure A/1), the applicant has not approached the competent authority for redressal of his grievance, his correct fixation of his pay. We also take note of the fact that due to medical problem suffered by the applicant, his application on Voluntary Retirement had been accepted by the respondents vide memo dated 11.5.2020 and thereafter as per the 7th Pay Commission, the PPO was issued on 15.9.2020.

2. Under the circumstances, we dispose of this OA by granting liberty to the applicant to file appropriate application/ representation for redressal of his grievance before the competent authority within 30 days from today and the same may be considered by the respondents. It is expected that the respondents will consider it expeditiously after perusal of service record of the applicant and rules.
3. The OA stands disposed of accordingly. MA No.282/2021 also stands disposed of. No order as to costs.
4. Registry is directed to return spare copies of this OA to the applicant.

**(A.K.Dubey)
Member (A)**

**(J.V.Bhairavia)
Member (J)**

nk